

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-71/2004/ 1285/A

From :- Smti. Jayashree Bora  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Shri Syed Imdadur Rahman,  
District & Sessions Judge,  
Hailakandi.

Dated Guwahati, the 6<sup>th</sup> March 2025.

Sub:- **Casual leave.**

Ref:- JHD/I/2025/10/710 dated 25.02.2025.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.03.2025 and 13.03.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 11.03.2025 till the morning of 17.03.2025**, has been granted. The learned Addl. District & Sessions Judge, Hailakandi and in his absence, the next senior most Judicial Officer available at the station would remain in-charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-71/2004/ 1286 /A, dated**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*